

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1103(CHE)/2024
PETITION NUMBER : CP(IBC)/577/2020
**NAME OF THE APPLICANT : CA Mahalingam Suresh Kumar (RP)
(Real Value Promoters Pvt Ltd)**
NAME OF THE RESPONDENT(S) : --
**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Reg
13(1B),13(1C)(b) of IBBI of Reg 2016**

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

This is Application seeking to take on record the 5th revised list of the creditors of the Corporate Debtor along with the report certifying reconstitution of Committee of Creditors. The report is taken on record.

The Counsel stated there is no change in the status of any of the creditors in the CoC.

IA(IBC)/1103(CHE)/2024 is disposed off.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk